

(d) Providing details of schemes to farmers through banks was not the objective of above mentioned pilot projects.

**Variation in sharing of work days under MGNREGS**

1967. DR. PRADEEP KUMAR BALMUCHU: Will the Minister of RURAL DEVELOPMENT be pleased to state:

(a) whether the Mahatma Gandhi National Rural Employment Guarantee Act (MGNREGA) is being implemented properly throughout the country;

(b) if so, the details thereof;

(c) if not, the reasons therefor;

(d) whether it is a fact that there is a large variance in regard to sharing of work days from State to State;

(e) if so, the reasons therefor; and

(f) the steps being taken by Government for its proper implementation all over the country without any variation?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI PRADEEP JAIN): (a) to (c) Yes, Sir. Under the Mahatma Gandhi National Rural Employment Guarantee Act (MGNREGA), work has been provided in the 2.47 lakh Gram Panchayats to more than 8 crore workers in 5.06 crore households. Till date, 15.96 crore persondays have been generated under the programme at a cost of Rs. 2.34 lakh crore.

(d) to (f) Yes Sir. There are variations in the demand for work between States, depending on the level of development. Being a demand-driven programme, actual demand for work depends on several factors including available alternative and remunerative employment opportunities outside MGNREGA, rainfall pattern, prevailing unskilled wage rates in rural, semi-urban/urban areas, better connectivity to semi-urban/peri-urban/urban areas and also manner of implementation of the programme by the State Government has taken steps to ensure that the demand shall be registered promptly through conduct of monthly Rozgar Diwas in every village.

**Coverage of PMGSY in West Bengal**

1968. SHRI VIVEK GUPTA: Will the Minister of RURAL DEVELOPMENT be pleased to state: